

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/343/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarjan RP(P Dot G Constructions Pvt Ltd)
NAME OF RESPONDENT : Sai trading & Interiors & 2 Ors
SECTION : Sec 43, 45.49 of IBC

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/144/2020 IN MA/343/2019 IN CP/193/IB/2018

NAME OF PETITIONER : Sundaresan Nagarjan (RP)
M/s P Dot G Constructions Pvt Ltd)

NAME OF RESPONDENT : Sai trading & Interiors & 2 Ors

SECTION : Rule 11 & Rule 55 Of NCLT Rules 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/458/2019 IN CP/193/IB/2017

NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P Dot G Construction Pvt Ltd

NAME OF RESPONDENT : V. Lingaraja

SECTION : Sec 66 & 45 of IBC

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/460/2019 IN CP/193/IB/2018

NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P Dot G Construction Pvt Ltd

NAME OF RESPONDENT : A.Vivek

SECTION : Sec 60 of IBC 16

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/467/2019 IN CP/193/IB/2018

NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P Dot G Construction Pvt Ltd

NAME OF RESPONDENT : Ahmed Ali & 2 Ors

SECTION : Sec 66 of IBC 16

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/470/2019 IN CP/193/IB/2018

NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P dot G Construction Pvt Ltd

NAME OF RESPONDENT : Duraisamy & 11 others

SECTION : Sec. 14(1)(b) of IBC, 2016

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PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/472/2019 IN CP/193/IB/2017

NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P Dot G Construction Pvt Ltd

NAME OF RESPONDENT : S. Jagadesan & ors

SECTION : Sec 60 of IBC 16

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/667/IB/2020 IN MA/554/IB/2019 IN CP/193/IB/2018
NAME OF PETITIONER : P Dot G Constructions Pvt Ltd
NAME OF RESPONDENT : M Perumal & 5 Ors
SECTION : Sec.60(5) of IBC

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COMMON ORDER

The Applicant is represented by Ld. Counsel Mr. Ravi Rajagopalan through video conferencing mode.

In Item No.43, R8 is represented by Ld. Counsel Mr. K.Lakshmanasamy through video conferencing mode.

Both the parties are directed to file dates & events, synopsis with correct page numbers and also the Written Submissions, if any, at the Registry before the next date of hearing after serving copy of the same to each side.

List all the Applications on **24.08.2021**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)